

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01164/2018

(in OA 200/00619/2018)

Jabalpur, this Thursday, the 22nd day of November, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Defence, Defence Production, South Block, New Delhi – 110001.
2. DGOF/Chairman, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata – 700001.
3. Sr. General Manager, Ordnance Factory, Khamaria, Jabalpur – 482005 (M.P.)

-Applicants

(By Advocate – Shri D.S. Baghel)

V e r s u s

Shri Umesh Kumar Kushwaha, S/o Radhe Lal Varma, Ex. OFK/T.No.A-6/30/68056, Ord. Fy. Khamaria, R/o 329, Near Hanuman Temple, Sarrapipal, Ranjhi, Jabalpur – 482005 (MP).
-Respondent

O R D E R (O R A L)

By Navin Tandon, AM.

This MA has been filed by the applicants (respondents in OA) seeking further two months' time to comply with our order dated 03.08.2018 passed in Original Application No.200/00619/2018.

2. In view of the reasons assigned in Para 3 of the MA, we allow applicants further two months' time from today to comply

with our order dated 03.08.2018 in Original Application No.200/00619/2018.

3. MA is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-